Tribune, Delhi, 12/10/2026
Page No: 10, Size: 26.04cm × 14.02cm

Rights panel to probe IIIT-Ranchi student's death

TRIBUNE NEWS SERVICE

NEW DELHI, OCTOBER 11

The National Human Rights Commission (NHRC) will investigate the death of a first-year student at the Indian Institute of Information Technology (IIIT), Ranchi, and examine alleged delays in medical treatment, administrative negligence and the circumstances surrounding the reported suicide.

NHRC member Priyank Kanoongo said on Sunday that the commission had taken cognisance of the incident and would investigate the circumstances that led to the student's death. In a post on X, Kanoongo said, "The commission would examine the alleged delay in medical treatment, administrative negligence and the circumstances surrounding the reported suicide."

He added that the commission was issuing necessary directions to the Ministry of Education, law enforcement authorities and investigating agencies in connection with the case. The development comes amid concerns over student safety, access to timely medical assistance and institutional accountability on educational campuses.

Meanwhile, students had gathered for overnight protests on campus, demanding accountability and the resignation of the institute's director and academic dean. Students alleged that emergency medical support and an ambulance were delayed significantly, claiming the student's life might have been saved if proper medical facilities and transport had been readily accessible on campus.



Students of the Indian Institute of Information Technology stage a protest after a first-year student's suicide in Ranchi, on Sunday. PTI

First-year student Aditya, from Bihar's Purnia district, was found dead in his hostel room on the night of October 10. According to the police, the body was found inside the hostel room of the victim. "The deceased was a first-year student from Bihar. He was aged between 19 and 20 years. Preliminary investigation suggests the victim was under examination pressure, with exams having started on October 8. His body was sent for postmortem examination at RIMS," said Khelgaon police station in-charge Nirbhay Kumar.

Tribune, Delhi, 12/10/2026
Page No: 2, Size: 5.13cm × 13.04cm

'Come out, hit the streets'...

FROM PAGE 1

Ashutosh Ranka, co-convenor of the CJP, alleged custodial violence against other protesters and questioned the National Human Rights Commission and the judiciary over what he described as alleged violations during the crackdown on protesters.

Leaders also targeted Chief Election Commissioner Gyanesh Kumar, alleging that the government was using the police and state machinery to protect him. Das called upon people across states to hold peaceful protests saying, "People should come out and hit the streets."

Deccan Chronicle, Hyderabad, 12/10/2026
Page No: 10, Size: 15.64cm × 11.67cm

NHRC probes student death

DC CORRESPONDENT
with agency inputs
RANCHI, OCT. 11

The death of a first-year engineering student at the Indian Institute of Information Technology (IIIT) Ranchi has triggered protests on the campus over alleged delays in emergency medical assistance. The National Human Rights Commission (NHRC) has taken cognisance of the incident and announced an investigation into possible administrative negligence.

The student, identified as Aditya, a resident of Bihar's Purnia district, was found unresponsive in his hostel room in the Khelgaon area on Saturday night. He was taken to hospital, where doctors declared him dead.

The incident came to light after hostel inmates alerted the institute administration, police said. The body was sent to the Rajendra Institute of Medical Sciences (RIMS) for post-mortem examination. Khelgaon police station in-charge Nirbhay Kumar said preliminary investigation suggested that examination pressure could have been a factor in the student's death.

2 RESIDENT DOCTORS HELD FOR RAGGING JUNIOR WHO DIED BY SUICIDE IN SURAT

Surat, Oct.11: Over two months after a first-year PG medical student died by suicide at Surat's Government Medical College, police on Sunday arrested two senior resident doctors for allegedly subjecting him and nine others to systemic harassment and ragging.

The accused doctors, Dikshita Ghewaria and Hina Bhut, were picked up after they evaded arrest following the death of Harsh Pandya, who was found hanging in his hostel room on August 9, The police had registered a first information report against four second-year PG students of the GMC affiliated to New Civil Hospital after Pandya was found hanging on the morning of August 9.

Tribune, Chandigarh, 12/10/2026
Page No: 10, Size: 22.57cm × 11.06cm

Rights panel to probe IIIT-Ranchi student's death

TRIBUNE NEWS SERVICE

NEW DELHI, OCTOBER 11

The National Human Rights Commission (NHRC) will investigate the death of a first-year student at the Indian Institute of Information Technology (IIIT), Ranchi, and examine alleged delays in medical treatment, administrative negligence and the circumstances surrounding the reported suicide.

NHRC member Priyank Kanoongo said on Sunday that the commission had taken cognisance of the incident and would investigate the circumstances that led to the student's death. In a post on X, Kanoongo said, "The commission would examine the alleged delay in medical treatment, administrative negligence and the circumstances surrounding the reported suicide."

He added that the commission was issuing necessary directions to the Ministry of Education, law enforcement authorities and investigating agencies in connection with the case. The development comes amid concerns over student safety, access to timely medical assistance and institutional accountability on educational campuses.

Meanwhile, students had gathered for overnight protests on campus, demanding accountability and the resignation of the institute's director and academic dean. Students alleged that emergency medical support and an ambulance were delayed significantly, claiming the student's life might have been saved if proper medical facilities and transport had been readily accessible on campus.



Students of the Indian Institute of Information Technology stage a protest after a first-year student's suicide in Ranchi, on Sunday. PTI

First-year student Aditya, from Bihar's Purnia district, was found dead in his hostel room on the night of October 10. According to the police, the body was found inside the hostel room of the victim. "The deceased was a first-year student from Bihar. He was aged between 19 and 20 years. Preliminary investigation suggests the victim was under examination pressure, with exams having started on October 8. His body was sent for post-mortem examination at RIMS," said Khelgaon police station in-charge Nirbhay Kumar.

Source: https://www.rediff.com/news/commentary/2026/oct/11/christian-schools-in-bengal-flag-concern-over-attacks-seek-meeting-with-rss-chief/18e9c6b0c3fd4731f16b2b2cfc30b171

Christian schools in Bengal flag concern over 'attacks', seek meeting with RSS chief
Sun, 11 October 2026

Several Christian missionary schools in West Bengal expressed concern over alleged attacks on churches and pastors, and said they would seek an appointment with RSS chief Mohan Bhagwat to appeal for safety and security of people belonging to the community.

The concerns were raised at a consultative conference organised by Bangiya Christiya Pariseba, a forum representing Christians of all denominations, in collaboration with the West Bengal Association of Christian Schools at Don Bosco School in Siliguri on Saturday.

Representatives of prominent missionary educational institutions attended the meeting to discuss challenges faced by the education sector and ways to improve academic standards, the organisers said.

They were encouraged by Bhagwat's recent remarks on pluralism during his visit to New York and intended to meet him to seek his intervention in ensuring the safety and dignity of the Christian community in West Bengal, one of the organisers said.

The conference comes amid several reported attacks on Christian prayer gatherings, churches and community members in different parts of the state, he said.

St. Louis Catholic Church at Jalalkhali, Krishnanagar, in Nadia district was allegedly vandalised on Friday by a group of people over accusations of religious conversions, another organiser said.

The incident reportedly escalated into a confrontation. Earlier, the Bangiya Christiya Pariseba had raised concerns over alleged attacks on Christian prayer gatherings in several districts, including Dantan in Paschim Medinipur and Uluberia in Howrah. The Christian group alleged that worshippers and pastors had faced intimidation and physical assaults, with accusations of forced conversions frequently cited by those disrupting the gatherings.

The organisation had also approached the National Human Rights Commission, the West Bengal Human Rights Commission and the National Commission for Minorities over what it described as repeated attacks, intimidation and inadequate administrative action.

An RSS spokesperson denied the charges and said the Christian schools were under adequate security cover and did not face any threat. At Saturday's conference, the organisers also highlighted the contribution of Christian missionary institutions to education in India over more than two centuries, saying that they helped expand educational opportunities, particularly for marginalised and underprivileged sections of society.

They said the meeting aimed to review existing educational initiatives, assess emerging global learning trends and identify strategies to bring academic standards in the region in line with international benchmarks. The

representatives of educational institutions discussed the future roadmap for missionary schools in north Bengal, the organisers added.

Source: https://www.hindustantimes.com/india-news/iiit-ranchi-first-year-student-dies-by-suicide-probe-underway-police-101791704828453.html

IIIT Ranchi first-year student dies by suicide, probe underway: Police

Students have started an agitation on campus, demanding better counselling support during examinations

Published on: Oct 11, 2026, 13:17:08 IST

By Raj Kumar , Ranchi

A first-year student at the Indian Institute of Information Technology (IIIT), Ranchi, allegedly died by suicide in his hostel room on Saturday night, police said on Sunday.

The incident came to light on Saturday night when hostel inmates alerted the institute administration after finding the room locked from the inside. The administration then informed the police.

Ranchi (Sadar) deputy superintendent of police Sanjeev Besra confirmed the incident and said a probe was underway to ascertain the reason behind the death.

“Probe is on to ascertain the reason. The deceased was a first-year student from Bihar. Preliminary investigation suggests examination pressure, with exams having started on October 8. The body has been sent for autopsy,” Besra said.

According to the police, the body has been sent to RIMS, Ranchi, for a post-mortem examination. The hostel room was sealed, and a forensic team seized the student’s mobile phone and other articles from the room for examination.

The student’s family members have been informed and are expected to arrive in Ranchi by tonight, police said.

Students have started an agitation on campus, demanding better counselling support during examinations.

“Students have demanded improvements in medical facilities. They are agitating. According to them, if there had been proper medical facilities on campus, he could have been saved,” Besra said.

Further investigation is underway, police said.

“Statements from some students are being recorded to ascertain whether it was examination stress or something else,” police said.

Meanwhile, the incident has reached the National Commission for Protection of Child Rights (NCPCR). Former NCPCR chairperson and current member of the National Human Rights Commission (NHRC), Priyank Kanoongo, said the commission was taking cognisance of the incident.

“We are taking cognisance of the untimely death of a first-year student at IIIT in Ranchi,” Kanoongo said in a social media post.

He said the commission would investigate the alleged delay in providing medical treatment to the student, possible administrative negligence and the circumstances surrounding the alleged suicide. “We are going to give necessary directions to the Education Ministry as well as law enforcement authorities and investigation agencies,” he said.

Source: https://english.bombaysamachar.com/india-news/iiit-ranchi-suicide-case/

IIT Ranchi First-Year Student Dies in Hostel; Probe Underway Amid Campus Protests
11th October 2026 at 2:13 PM

A first-year student at the Indian Institute of Information Technology (IIIT) Ranchi allegedly died by suicide in his hostel room on Saturday night, police said on Sunday.

The incident came to light when hostel inmates found the room locked from the inside and alerted the institute administration, which informed the police.

Ranchi (Sadar) Deputy Superintendent of Police Sanjeev Besra confirmed the death and said an investigation is underway to determine the circumstances. The student was from Bihar. Preliminary findings point to examination pressure, as exams had begun on October 8. The body has been sent to RIMS, Ranchi, for a post-mortem examination.

Police sealed the hostel room. A forensic team seized the student's mobile phone and other articles from the room. Family members have been informed and are expected to arrive in Ranchi.

Students on campus have started an agitation, demanding better counselling support during examinations and improvements in medical facilities. They have claimed that adequate medical facilities on campus might have helped prevent the tragedy.

Statements from some students are being recorded as part of the probe to examine whether examination stress or other factors were involved.

The National Human Rights Commission has taken cognisance of the incident. Former NCPCR chairperson and current NHRC member Priyank Kanoongo said the commission would examine the alleged delay in providing medical treatment, possible administrative negligence, and the circumstances surrounding the death. Necessary directions will be issued to the Education Ministry and law enforcement agencies.

Further investigation is continuing.

Source: https://www.tribuneindia.com/news/delhi/everyone-should-come-on-streets-cjp-steps-up-attack-on-centre-says-state-is-at-war-against-its-own-citizens/

Everyone should come on streets': CJP steps up attack on Centre, says state is at 'war against its own citizens'

Saurav Das alleges that the government is trying to protect Chief Election Commissioner Gyanesh Kumar and questions why the Centre is willing to deploy such extensive force against protesters over an issue concerning the electoral system

Manikant Mishra
Tribune News Service
New Delhi, Updated At : 03:53 PM Oct 11, 2026 IST

Freshly released from detention, leaders of the Cockroach Janta Party (CJP) on Sunday launched an expansive attack on the Centre, accusing the Central Government of using the state machinery to suppress a youth-led movement and alleging that the government was increasingly treating dissent, independent journalism and peaceful protest as threats. The CJP mentioned it “war against its own citizens”.

The CJP sought to turn their detention into a larger political argument, saying the crackdown had demonstrated what they described as the government’s growing fear of citizens coming together and questioning those in power.

CJP leader Saurav Das alleged that the Delhi Police and other security forces were acting on the directions of Prime Minister Narendra Modi and Union Home Minister Amit Shah. He accused the government of “waging war” against its own citizens and claimed that the police response to the protests was disproportionate and deliberately aimed at intimidating young protesters.

The attack went beyond the immediate handling of the demonstrations. Das alleged that the government was trying to protect Chief Election Commissioner Gyanesh Kumar and questioned why the Centre was willing to deploy such extensive force against protesters over an issue concerning the electoral system.

He asked what information Kumar allegedly possessed about the government that made the Centre so determined to protect him. Das also linked the issue to the 2024 Lok Sabha election, raising questions about the counting process and specifically referring to Prime Minister Modi’s lead in Varanasi during counting before the final result.

The CJP leader further alleged that 13 crore voters had been deleted from electoral rolls, claiming that young people had been systematically prevented from becoming voters since 2024. These allegations were presented by the CJP as evidence of what it described as a deeper assault on electoral democracy. The claims were not independently substantiated at the press conference.

Das accused the government of fearing a politically awakened generation that was demanding accountability. He said the youth were asking questions that the government did not want to answer and alleged that the state was

responding with restrictions and force instead.

A second major line of attack concerned the government's handling of the protest itself. CJP leaders alleged that right-wing groups had been brought to Delhi from different states with the intention of creating disturbances, after which protesters would face police action.

Das alleged that groups he described as right-wing extremists had been mobilised from Uttar Pradesh, West Bengal, Madhya Pradesh and other states and accused them of being allowed to create chaos while protesters were subsequently booked or detained.

He also attacked the government over the treatment of journalists covering the demonstrations.

"The Government of India is at war with the journalists of India," Das said, accusing the authorities of attempting to silence independent journalists who had been reporting on the youth movement. He questioned why journalists were being asked to display identification and name tags while, according to him, police personnel themselves were not being held to the same standard.

CJP leadership also brought the National Human Rights Commission and the judiciary into its criticism, asking why alleged custodial violence had not triggered immediate intervention. Das questioned whether the NHRC, the High Court and the Supreme Court would exercise their suo motu powers in what he described as an emergency involving civil liberties.

The sharpest political warning came over the alleged police action at Bangla Sahib Gurdwara. Das accused the authorities of entering the religious premises while protesters were taking shelter there and alleged that the police had pressured the gurdwara management not to provide shelter or food.

He warned the government that any attempt to confront the Sikh community or interfere with the traditional role of gurdwaras in providing shelter would have serious political consequences.

The CJP also attempted to broaden their political coalition. Das thanked opposition leaders and organisations that had supported the demonstrations and specifically named former Chief Ministers Arvind Kejriwal, Mamata Banerjee, Manik Sarkar and Pinarayi Vijayan for standing with students and young protesters.

Ratna Singh, CJP's legal head, attacked the government over what she described as an attempt to prevent citizens from exercising their constitutional right to assemble and protest.

She alleged that police officials repeatedly told her they were acting on "orders from above" and questioned why such orders were required to stop citizens from peacefully gathering. She argued that the government's response to the demonstrations itself demonstrated the political importance of the issues being raised.

CJP leaders ended the press conference by rejecting any suggestion that detention or police action would force them to withdraw.

Instead, they appealed to citizens across Bihar, Uttar Pradesh, Punjab, Delhi, Tamil Nadu, Kerala and Maharashtra to hold peaceful demonstrations and urged young people to join the movement.

Their central message was that the confrontation was no longer only about the CJP or a single protest. They sought to frame it as a larger contest between an increasingly assertive state and citizens demanding accountability over elections, policing, civil liberties and democratic institutions.

The allegations made by the CJP leaders, including those concerning voter deletions, political mobilisation of right-wing groups and government involvement in police action, could not independently be verified from their statements.

Source:
https://www.newslaundry.com/amp/story/2026%2F10%2F11%2Fprotests-to-continue-till-gyanesh-kumar-resigns-cjp-leaders-after-release-from-custody

‘Protests to continue till Gyanesh Kumar resigns’: CJP leaders after release from custody
By The News Minute
October 11, 2026 at 4:54 PM

Leaders of the Cockroach Janta Party (CJP) said that India has seen a brazen display of dictatorship in the past 72 hours when protesters gathered for a march in Delhi to demand the resignation of Chief Election Commissioner (CEC) Gyanesh Kumar. The leaders were addressing the media on Sunday, October 11, soon after they were released from police custody a day after they were detained to stop them from attending the protest march.

CJP conveners Abhijeet Dipke, Ashutosh Ranka and Saurav Das were taken into custody from inside their flight as soon as they landed at the Delhi airport on October 10, and were released by the Special Executive Magistrate Court at the Delhi Cantt Police Station the next day, on the condition of “maintaining peace and good behaviour” for a year.

Ashutosh and Saurav addressed the media, along with the CJP legal affairs head Ratna Singh. Abhijeet returned to his village in Maharashtra to attend the final rites of his grandmother who passed away on October 10, soon after he was taken into custody.

Saurav said that the three of them were “abducted” by the Delhi police from the flight immediately after it landed. “We were not shown any paperwork or grounds for arrest. No legal formalities were followed. Our phones were seized. When we asked them to follow the legal process and give us a seizure memo and hash value [which helps in tracking if the contents of the device are altered], they refused,” he said. He expressed fear that the police may have cloned their phones or planted false evidence.

He said that the police took the three of them in different private vehicles to different locations, and refused to let them talk to their lawyers.

Calling the police action and other restrictions an Emergency-like situation, Saurav questioned the inaction over allegations of custodial violence, alleged violence by right-wing groups on protesters, and the manhandling and detention of journalists by the police.

“When else will the suo motu powers of the courts and National Human Rights Commission (NHRC) apply if not in such an emergency situation?” he asked.

He called on citizens from across the country to hold peaceful protests in their states.

Ashutosh called Prime Minister Narendra Modi “the biggest coward of India.”

“In the past 72 hours, this country has seen a brazen display of dictatorship. Thousands of people were detained

from across the country. Peaceful protesters who wanted to protest at a designated protest site were picked up and manhandled. Even during the 1975 Emergency, trains didn't have to be cancelled. But this dictator is so scared that yesterday many trains were cancelled. Lakhs of Indians were inconvenienced," he said.

CJP legal affairs head Ratna Singh said that four police vehicles surrounded the vehicle she was in and that the police kept her confined on the street for nine hours, telling her she could either go with them to a detention centre or remain under detention at her house.

"I kept asking for the reason for detention and they said they got orders from the top. Who will take accountability for these orders?" she asked.

The organisation said that protests will continue until Gyanesh Kumar resigns as the CEC.

"The CJP will neither back down nor be intimidated. October 10 will go down as the beginning of the end of this dictatorship," Abhijeet said in an X post.

Source: https://english.punjabkesari.com/india/students-death-at-iiit-ranchi-sparks-outrage-protests-erupt-on-campus/

Student's death at IIIT Ranchi sparks outrage, protests erupt on campus
By: IANS
On: Sunday, October 11, 2026 5:46 PM

Ranchi, Oct 11 (IANS) The death of a first-year BTech student at the Indian Institute of Information Technology (IIIT) Ranchi triggered widespread uproar on the campus, with students demonstrating against alleged administration lapses and delayed emergency medical assistance. The students created a major commotion at the IIIT hostel, located in Ranchi's Khelgaon, prompting the administration to call the police to bring the situation under control. The agitated students staged a protest demanding improvements to hostel facilities and the resignation of the Institute's Director, Rajiv Srivastava. The students also blocked the Khelgaon-Tatisilwai road, causing long queues of vehicles on both sides. Police and institute officials were engaged in efforts to pacify the agitating students.

The deceased student was identified as Aditya, a resident of Naugachia in Bihar's Bhagalpur district. He was found hanging in his hostel room on Saturday night. He was rushed to the hospital, where doctors declared him dead. Since the incident, students have been alleging a lack of basic amenities in the hostel and the unavailability of timely medical assistance during emergencies. Blaming the Institute's director for the hostel's poor management, they are demanding his resignation. Amidst the protest, Director Rajiv Srivastava also attempted to speak to the students to mollify them, but it only intensified their anger and agitation.

Speaking to the press on the student's demise, Ranchi SSP Rakesh Ranjan said that preliminary investigation was underway. "A Forensic Science Laboratory (FSL) team has collected evidence from the scene, and the student's roommate has also given a statement," he said while adding they were looking into all possible causes of untimely death. Institute Director said that Aditya had enrolled in the first year in August and was currently appearing for his mid-semester examinations. According to him, the power had gone out during the night, and it was then that the student allegedly locked his room from the inside. Classmates opened the door and brought him out. The Director stated that the student was taken to the hospital in an ambulance available on the campus, where he was declared dead. He added that the need for any corrective measures to prevent such incidents in the future would be reviewed.

Meanwhile, the National Human Rights Commission (NHRC) has taken cognisance of the incident, ordering an investigation into alleged administrative negligence. Priyank Kanoongo, a member of the NHRC, stated on social media that the Commission is taking cognisance of the student's death. He called for a probe into the delay in medical treatment, potential administrative negligence, and the circumstances surrounding the death.

–IANS snc/mr/vd

Source: https://www.dtnext.in/news/chennai/north-chennai-residents-federation-drafts-14-point-master-plan-for-rk-nagar

North Chennai residents' federation drafts 14-point master plan for RK Nagar

Closure of Kodungaiyur incinerator, improvement of drinking water and sewage connections, provide sale deeds and patta rights, etc., among demands

DT NEXT Bureau
Updated on: 11 Oct 2026, 9:07 pm

CHENNAI: The Federation of North Chennai Residents Welfare Associations (FNCRWA) of the Radhakrishnan Nagar constituency adopted a 14-point master plan at a meeting held at a private hall at IOC, Tondiarpet, on Sunday (October 11). It covers secure drinking water and sewage management, reclaiming the Kodungaiyur dump yard, shutting down the 50-tonne incinerator, dropping the proposed 2,100-tonne waste-to-energy (WtE) plant, providing sale deeds and patta rights for TNUHDB residences and other infrastructure developments. Earlier, similar plans were drafted in Tiruvottiyur and Perambur constituencies.

The finalised master plan will be submitted to Chief Minister C Joseph Vijay, Cabinet ministers, the Chief Secretary and department heads by year-end. “A survey of 415 households across eight neighbourhoods within 2 km of the 50 MTPD incinerator documented severe socio-economic disruption. Residents’ right to clean air and safe drinking water had been compromised, with higher cancer risk and more respiratory and skin diseases. Also, the health and environmental report based on 415 residents around Kodungaiyur dump yard has been submitted to the National Human Rights Commission and the UN Human Rights Council,” said TK Shanmugam, president, FNCRWA.

GCC Commissioner GS Sameeran had earlier cited Hong Kong’s 3,000-tonne WtE plant as a model. However, it stands on an artificial island 2.5 km from homes, where density is about 9,883 people/sq km. “Kodungaiyur is just 500 metres from houses, with a density of 43,000. An RTI reply showed the Corporation skipped 45 of 48 mandatory emission tests over six years at the existing plant,” he explained.

The federation demands closure of the existing plant and cancellation and scrapping of the WTE plan. It also seeks faster biomining with control of dust, odour and fires, independent studies of groundwater, air quality and health in the seven areas near the dump yard, monthly medical camps and treatment, especially for respiratory illness. It also wants compensation or monthly aid for eligible families.

A representative of the Thiruvalluvar Nagar plot owners’ association said that a temporary suspension of the sewage pumping station would cause sewage to overflow onto streets. He said that 68 houses get no piped water because of low pressure.

Shanmugam said, “Around Rs 946 crore was allotted for Metro Water works under the North Chennai Development Plan, but work stalled because CMDA did not release its 50% share, leaving replacement of 82 sewage pumping stations incomplete. Former Chief Secretary N Muraganandam acknowledged that over 60% of homes lack piped water and sewage connections, and sought an integrated scheme and an expert committee to

prevent sewage cross-contamination within 4 months.”

The plan also asks for more supply to the IOC pumping station, fixes for low pressure, replacement of pipelines over 30 years old, and an audit of sewage pumping stations. It calls for desilting of the Buckingham Canal, retaining walls near Netaji Nagar, an end to sewage flowing into the canal, early warnings and emergency flood plans.

Tens of thousands of residents in over 12 TNUHDB settlements lack sale deeds. The federation wants a GO to simplify name transfers using Aadhaar, Voter ID and stamp-paper agreements for TNUHDB tenements. It seeks a waiver of World Bank loan penalties, as Rs 2,000-3,000 loans have grown past Rs 1 lakh, an estimated Rs 130-300 crore in total. It pledged to resist eviction notices on railway land at Karunanidhi Nagar and Shastri Nagar.

Ward 42 Councillor Renuka said, “I’ve asked for the announcement of approval status and budget of the Korukkupet railway underpass, repair of roads and more bus services from IOC Bus Terminus to Tiruvanmiyur, Madhavaram and Vadapalani.”

The federation demands the upgradation of Government Peripheral Hospital in Tondiarpet, free house-site pattas in Sivan Nagar, better burial grounds, a permanent fish market at Ganesh Nagar, youth job fairs, and ward-level consultations with quarterly progress reviews.

Source: https://timesofindia.indiatimes.com/city/delhi/cjp-says-protest-will-continue-till-cec-resigns-raises-phone-hacking-doubts/articleshow/134876320.cms

CJP raises 'phone hacking' doubts, to continue protest till CEC resigns
Meghna Dhulia /TNN/Updated Oct 12, 2026, 07:43 IST

NEW DELHI: Cockroach Janata Party's Ashutosh Ranka and Saurav Das at a news conference Sunday raised several questions and doubts regarding the action taken against them as well as thousands of protesters who came out to march on the outfit's call.

In a long interaction with journalists at the Press Club of India, along with CJP member Ratna Singh, SFI member Aishe Ghosh and other Left-backed student activists, Das spoke about the fear that their phones may have been hacked into after being seized.

"We told the police they could take our phones, but they must provide a seizure memo and follow the law," he said. "We were not even allowed to speak to our lawyers. Our phones were kept (from us) for more than 24 hours. We fear they may have been hacked or cloned (our phones), and that documents or evidence may have been planted against us, as has happened with other activists," he said.

The duo said the movement would continue till chief election commissioner Gyanesh Kumar resigns. "Our protests will continue until accountability is fixed, not just in Delhi but across India," Das said. CJP also alleged that "right-wing extremist groups" were attempting to provoke violence and had "misbehaved with women in Connaught Place." Ranka said CJP members had attempted another march towards Jantar Mantar Sunday but were detained and assaulted. Members of Students' Federation of India (SFI) and All India Students' Federation (AISF) faced similar treatment at the hands of the cops, Ranka added.

Das asked why the authorities were going to such lengths to protect Kumar. "What information does Kumar have about govt or its leadership?" he asked.

Ranka who, along with Das, is one of the co-conveners of CJP, called the CJP trio's police detention a "kidnap". The three were plucked out of a flight Saturday morning when they landed in Delhi. They were released Sunday morning.

CJP also alleged that student leaders and protesters were being detained and beaten up. "If they think this will break our spirit, they are mistaken," they said.

The outfit alleged that Dipke, whose grandmother died Saturday during his detention, was denied contact with his family.

Das also brought an allegation of custodial torture of protesters and questioned the lack of intervention by National Human Rights Commission. Criticising the restrictions on reporters that police had laid down, he said: "This is an Emergency-like situation for journalism." He said the more than 40,000 security personnel at Jantar Mantar had made the place a fortress, inconveniencing residents.

He also wondered why govt had not called them for a dialogue.

CJP legal affairs head Ratna Singh alleged: “I was followed, my car was chased, and I was photographed as though I were a criminal.” Singh said that 30 to 35 police personnel surrounded her and told her that she could do one of two things -- either accompany them to a detention centre or return home and remain there. She said she was held inside a car. “How can a citizen be kept in wrongful confinement like this?” she asked.

Viraaj Devang, the national president of AISF, who was also at the news conference, said: “Delhi was turned into a cantonment. Ordinary citizens were effectively placed under house arrest, while many protesters arriving from outside Delhi were detained.”

SFI national joint secretary Ghosh also questioned the manner in which protesters and activists were detained. Referring to the detention of Dhruv Rathee, she said: “People who were not in uniform entered Dhruv Rathee’s home and took him away without a warrant. This cannot be called the rule of law.”

In a message directed at Prime Minister Narendra Modi, Rathee Sunday warned against suppressing dissent to the point where people no longer fear the consequences of speaking out.

Dipke, who was not at the news conference as he had returned to Maharashtra to be with his family, posted on X: “Modi, as PM, is an embarrassment to India. Never has this country seen a bigger coward and bully.”

He was also asked online if he had signed a bond to discontinue protesting. He wrote, “Haven’t signed any bond that says we won’t protest. We will hit the streets again”.

Ranka said Modi and Union home minister Amit Shah were to blame for the breach of peace. The restrictions and detentions had damaged India’s image in the world, he said.

Shortly after the news conference ended, commotion broke out at Press Club of India as police entered the premises. CJP members attempted to leave through the rear gate. Police, after failing to find them at the news conference venue, rushed towards the rear exit. The resulting commotion took some time to subside.

Meghna Dhulia is an Assistant News Editor at The Times of India, bringing over a decade of experience in journalism. She specialises in education reporting, covering both foundational and higher education with a clear, insightful lens. Her work sheds light on critical issues shaping the future—ranging from policy impact and systemic challenges to compelling human stories from the field. Her experience also extends to the news desk, where she has overseen editorial workflows, ensuring readers receive balanced, reliable and impactful news.

Source: https://www.tribuneindia.com/news/delhi/come-out-hit-the-streets-says-das/#google_vignette

Come out, hit the streets', says Das

CJP to seek fresh nod for stir

Author Manikant Mishra Tribune News Service
New Delhi, Updated At : 05:57 AM Oct 12, 2026 IST

After being released from detention, CJP leaders on Sunday launched a broad attack on the Delhi Police at their first press conference on Sunday, alleging that they were picked up without being shown detention or arrest documents, denied access to lawyers and had their mobile phones seized without mandatory documentation.

In the latest development, party's top leaders Saurav Das and Ashutosh Ranka said they would seek fresh permission from the Delhi Police to hold a protest. For this, they will reach the Parliament Street police station around 10 am on Monday.

CJP's chief spokesperson alleged that the leaders were taken in separate private vehicles and kept at different locations.

Ashutosh Ranka, co-convenor of the CJP, alleged custodial violence against other protesters and questioned the National Human Rights Commission and the judiciary over what he described as alleged violations during the crackdown on protesters.

Leaders also targeted Chief Election Commissioner Gyanesh Kumar, alleging that the government was using the police and state machinery to protect him. Das called upon people across states to hold peaceful protests saying, "People should come out and hit the streets."

Source: https://www.indiatoday.in/cities/other-cities/story/india-today-impact-unsafe-bihar-school-building-demolished-darbhanga-village-students-shifted-nhrc-seeks-report-watch-bulldozer-video-3015201-2026-10-12

India Today impact: Unsafe Bihar school building demolished, 191 students shifted

A dilapidated government primary school in Darbhanga, Bihar, was demolished on October 9, days after India Today highlighted the safety risks posed by its collapsed pillar and unstable roof. All 191 students were shifted to a nearby school following the report aired on October 2.

By:Rohit Kumar Singh
Patna,Oct 12, 2026 08:50 IST

India Today's sister channel Aaj Tak had highlighted the school's dangerous condition on its programme Khabardaar on October 2. (Screen grab: ITG)

A dilapidated government primary school in Bihar's Darbhanga district, where a collapsed pillar had left the roof propped up with benches, desks and bricks, was demolished on October 9, days after India Today highlighted the danger to children studying there.

The National Human Rights Commission (NHRC) has also taken suo motu cognisance of the matter and sought a detailed report from the Darbhanga District Magistrate within two weeks.

The school, located in Kiratpur village under Alinagar block, had around 191 enrolled students. Its deteriorating condition had raised serious concerns about their safety, with the main pillar having collapsed four to five months before India Today reported the issue.

The sequence of events saw the administration first shift the students to a safer campus and then demolish the unsafe structure. The NHRC's intervention has brought further scrutiny to the condition of the school building and the administration's response to the reported safety risks.

INDIA TODAY REPORT PROMPTS SHIFT OF 191 STUDENTS

India Today's sister channel Aaj Tak highlighted the school's dangerous condition on its programme Khabardaar on October 2. Within minutes of the report being aired, the government issued an order directing that all 191 students be shifted to another school. From October 5, classes at Primary School Kiratpur began operating from the nearby Middle School Goswa campus, moving the children away from the unsafe building.

The demolition followed on October 9, when the administration used a bulldozer to bring down the dilapidated structure after the students had been relocated.

ROOF SUPPORTED BY BENCHES, DESKS AND BRICKS

The school building had deteriorated to the point that its main pillar had collapsed, while benches, desks and bricks were being used to support the roof. Classes in the affected section had been stopped, and students were

being taught under a tin shed on the school premises.

The precarious condition of the building had persisted for months before the issue was highlighted. The condition of the structure, coupled with the number of children enrolled at the school, raised questions about the safety arrangements in place.

Headmaster Rajendra Kumar told India Today that officials at the block and district levels had been informed about the building's poor condition several times. He said letters had also been sent and officials had inspected the school, but a permanent solution had not been found.

NHRC SEEKS REPORT WITHIN TWO WEEKS

On October 8, the NHRC took suo motu cognisance of media reports about the school's condition and issued a notice to the Darbhanga District Magistrate, seeking a detailed report within two weeks. The commission said that if the reported facts were true, they raised serious human rights concerns. It also observed that the local administration appeared to have been unaware of the school building's dilapidated condition. The district administration has been asked to submit its report on the matter.

STUDENTS CONTINUE CLASSES AT MIDDLE SCHOOL NEARBY

With the old building demolished, the 191 students continue to attend classes at the Middle School Goswa campus, where they were shifted on October 5.

The developments followed India Today's report on October 2 and the NHRC's intervention on October 8. The demolition on October 9 brought down the unsafe structure, while the commission's notice seeks accountability over the circumstances that allowed the building's condition to become a serious safety concern.

Ends

Source: https://www.tribuneindia.com/news/india/human-rights-body-to-probe-iit-ranchi-students-death-cites-medical-delay-negligence/

Human rights body to probe IIT-Ranchi student's death, cites medical delay, negligence

Students allege that emergency medical support and an ambulance were delayed significantly

Surya S Pillai
Tribune News Service
New Delhi, Updated At : 10:50 AM Oct 11, 2026 IST

NHRC member Priyank Kanoongo said on Sunday that the commission had taken cognisance of the incident.

The National Human Rights Commission (NHRC) will investigate the death of a first-year student at the Indian Institute of Technology (IIT), Ranchi, examining the alleged delay in providing medical treatment, administrative negligence and the circumstances surrounding the reported suicide.

NHRC member Priyank Kanoongo said on Sunday that the commission had taken cognisance of the incident and would investigate the circumstances that led to the student's death.

In a post on X, Kanoongo said, "The commission would examine the alleged delay in medical treatment, administrative negligence and the circumstances surrounding the reported suicide."

He added that the commission was issuing necessary directions to the Ministry of Education, law enforcement authorities and investigating agencies in connection with the case.

The development comes amid concerns over student safety, access to timely medical assistance and institutional accountability on educational campuses.

Meanwhile, students had gathered for overnight protests on campus, demanding accountability and the resignation of the institute's director and academic dean. The students alleged that emergency medical support and an ambulance were delayed significantly. They claimed that the student's life might have been saved if proper medical facilities and transport had been readily accessible on the campus.

Source: https://www.thestatesman.com/india/iiit-ranchi-students-death-sparks-outrage-over-medical-delay-nhrc-orders-probe-into-alleged-negligence-1503649730.html/amp

IIIT Ranchi student's death sparks outrage over medical delay, NHRC orders probe into alleged negligence
Statesman News Service October 11, 2026 12:27 pm

The death of a first-year engineering student at the Indian Institute of Information Technology (IIIT) Ranchi has triggered protests over alleged delays in emergency medical assistance, prompting the National Human Rights Commission (NHRC) to take cognisance of the incident and announce an investigation into possible administrative negligence. The student, identified as Aditya from Bihar's Purnia district, was found unresponsive inside his hostel room in Ranchi's Khelgaon area on Saturday night. He was taken to hospital, where doctors declared him dead. The incident has raised questions about emergency medical arrangements at the institute, with students alleging that delays in obtaining medical help and the absence of adequate facilities compromised efforts to save their batchmate. NHRC member Priyank Kanoongo said on Sunday that the commission would examine the circumstances surrounding the death, including allegations of delayed treatment and negligence by the institute's administration.

Students allege delay in ambulance, emergency treatment
According to preliminary accounts, Aditya was discovered inside his hostel room at around 10.45 pm on Saturday after his roommate received no response despite repeatedly knocking on the door. The room was subsequently opened, and Aditya was found unconscious. Those present attempted cardiopulmonary resuscitation (CPR) before arrangements were made to take him to hospital. Students have alleged that the emergency response was inadequate and that an ambulance was not available promptly. They claimed it took approximately 45 minutes to move Aditya to an ambulance. He was subsequently taken to Medica Hospital, where he was declared dead. Students also accused certain hostel and medical personnel of failing to respond appropriately to the emergency. Allegations have been made that some staff members were intoxicated at the time.

NHRC to examine alleged negligence
The National Human Rights Commission's intervention has brought the institute's emergency response under scrutiny. In a statement on X, Kanoongo said the commission was taking cognisance of the student's death and would examine allegations concerning delayed treatment, administrative lapses and the circumstances of the suspected suicide. He also said necessary directions would be issued to law enforcement authorities, investigating agencies and the Ministry of Education. The commission's proposed inquiry is expected to examine both the circumstances of the death and the allegations surrounding the medical response.

Protests erupt over campus medical facilities
Following Aditya's death, students protested against the institute's management, alleging that basic medical facilities and emergency support were inadequate. Students claimed that timely access to an ambulance, oxygen, and medical personnel could have improved the chances of saving their batchmate. They also said concerns over inadequate facilities had already led to unrest on campus before the incident. The protests have placed the administration's preparedness to handle medical emergencies at the centre of the controversy. Meanwhile, police have launched an investigation into the death. Ranchi Sadar Deputy Superintendent of Police Sanjeev Besra said investigators were examining the circumstances surrounding the incident and working to establish the cause of

death. The student's family has been informed. The cause of death has yet to be conclusively established, while the allegations of negligence remain under examination.

Source: https://english.gujaratsamachar.com/news/national/sc-orders-free-movement-normal-metro-services-in-delhi-seeks-reply-on-yesterdays-shutdown-73860379277

NHRC Takes Cognisance of First-Year BTech Student's Death at IIIT Ranchi
By GS Team 11 Oct 2026

NHRC investigates the tragic death of an IIIT Ranchi BTech student amid allegations of delayed medical aid and administrative negligence. The commission will scrutinize emergency response, campus safety, and accountability, potentially issuing directives to the Ministry of Education. This incident has sparked student protests and raised critical questions about healthcare facilities and protocols at educational institutions across India.
Summarized by AI; it may make mistakes. Check important info

The National Human Rights Commission (NHRC) has taken cognisance of the death of a first-year BTech student at the Indian Institute of Information Technology (IIIT), Ranchi, amid allegations of delayed medical assistance and lapses in the institute's emergency response.Explore History

NHRC member Priyank Kanoongo said on 11 October that the commission would examine the circumstances surrounding the student's death, including alleged delays in medical treatment and possible administrative negligence. The matter has raised questions about emergency medical facilities and student safety on campus.

NHRC to Examine Alleged Medical Delay and Administrative Negligence
According to reports, the student was found unresponsive in his hostel room on Saturday, 10 October. Fellow students reportedly discovered him after becoming concerned when he did not respond from inside the locked room.

Students took him for medical treatment, but doctors declared him dead. The circumstances surrounding the incident are being investigated.

Kanoongo said the NHRC would issue necessary directions to the Ministry of Education, law enforcement authorities and investigating agencies in connection with the case. The commission's intervention is expected to bring scrutiny to the allegations concerning the institute's emergency response.

Students Protest, Demand Accountability
The student's death triggered protests on the IIIT Ranchi campus, with students demanding accountability from the institute's administration.

Students alleged that emergency medical assistance and ambulance arrangements were inadequate or delayed. They also raised concerns about the availability of essential medical equipment and the response from campus authorities.

These allegations have not been independently established. The investigation will need to determine the sequence of events, the response provided by the institute and whether any lapses occurred.

Campus Safety and Emergency Preparedness Under Scrutiny

The incident has renewed concerns about emergency healthcare arrangements at educational institutions, particularly residential campuses where students depend on institutional support during medical emergencies.

Accessible medical assistance, functioning ambulance services and clear emergency protocols can make a difference when students require urgent care. The inquiry will examine the allegations surrounding this case and whether responsibility needs to be fixed.

Source: https://news.careers360.com/iiit-ranchi-first-year-btech-student-dies-suicide-nhrc-probe-alleged-delay-in-medical-treatment-protest-admin-hostel-campus/amp

IIIT Ranchi first-year BTech student dies by suicide, NHRC to probe alleged delay in medical treatment
Suviral Shukla | October 11, 2026 | 01:51 PM IST | 2 mins read

The NHRC investigation will examine the delay in the student receiving medical treatment, alleged administrative negligence, the circumstances surrounding the suicide, and the cause of death.

A first-year engineering student at the Indian Institute of Information Technology Ranchi (IIIT Ranchi) has died by suicide, triggering unrest and a tense atmosphere on campus. The National Human Rights Commission (NHRC) has taken cognizance of the student's death, IANS reported. The NHRC will investigate the death of Aditya, a first-year BTech student from Purnia, Bihar, who died at the IIIT Ranchi hostel on Saturday night, as per the report by Dainik Bhaskar.

According to the commission, the investigation will examine the delay in the student receiving medical treatment, alleged administrative negligence, the circumstances surrounding the suicide, and the cause of death. "We are going to issue necessary directions to the Law Enforcement Authorities and Investigation Agencies, including the Ministry of Education," the NHRC said.

IIIT Ranchi students allege medical negligence by college admin
The report stated that Aditya's room door remained unopened until around 11:30 pm on Saturday night. This alarmed his friends. They then broke the door open and found Aditya dead upon entering. Fellow students immediately rushed Aditya to a private hospital, where doctors declared him dead after examination. As news of the student's death spread, tensions rose on campus, the report read.

The report cited a police statement, which said that Aditya was attending an exam and it is suspected that he died by suicide due to poor performance in the exam. However, the exact cause of his death has not been confirmed yet. Police are investigating the matter.

Following the death, students at the IIIT Ranchi campus has created an unrest atmosphere in the hostel campus and raised slogans against the college administration, it added. They alleged that the availability of essential medical facilities, such as ambulances and oxygen, was unsatisfactory and they claim that Aditya's life could have been saved if necessary medical assistance had been provided on time, the report said.

If you know someone – friend or family member – at risk of suicide, please reach out to them. Those in distress or having suicidal thoughts or tendencies could seek help and counselling by calling 9820466726 or visiting AASRA's official website or can call iCALL on 9152987821. Here are some more helpline numbers of suicide prevention organisations that can offer emotional support to individuals and families.

Source: https://www.mid-day.com/news/india-news/article/jharkhand-iiit-ranchi-student-found-dead-in-hostel-nhrc-takes-cognisance-students-stage-protes-23654468

IIIT Ranchi student found dead in hostel, NHRC takes cognisance
Updated On: 11 October, 2026 02:15 PM IST | Ranchi | mid-day online correspondent

A first-year BTech student, Aditya, was found unconscious in his hostel room at IIIT Ranchi and later declared dead at a hospital. Students alleged delays in medical assistance, prompting protests, while the National Human Rights Commission took cognisance of the incident.

A first-year B.Tech student was found dead in the Indian Institute of Information Technology (IIIT) hostel located in the Khelagaon police station area of Jharkhand's Ranchi. The deceased student has been identified as Aditya, a resident of Bihar's Purnia district. As per IANS, the student's death sparked outrage among students at the institute. The students alleged a lack of timely medical assistance and negligence on the part of the management. Following the death of the student, the National Human Rights Commission (NHRC) has also taken cognisance of the incident.

Student found dead inside his hostel room
According to preliminary information, the incident occurred around 10:45 p.m. on Saturday, October 10. When there was no response from the room, his roommate knocked on the door. When there was no response, the door was somehow opened. When the deceased's roommate found the room locked from inside, he knocked on the door. However, when there was no response, the door was somehow opened from outside. The student was found unconscious inside the room. People attempted to revive him by administering CPR.

Student alleges lack of medical assistance
Students allege that medical assistance was not provided in a timely manner. According to them, hostel caretaker Deepak Roshan left the scene with his colleague Akash. The on-duty doctor, Dr Kunj Bihari Khare, has also been accused of being in an inebriated state and leaving the scene, as per IANS. Students also claim that security personnel were also inebriated, and Aditya was taken to an ambulance about 45 minutes later. He was later taken to Medica Hospital, where doctors declared him dead.

Student stage protest at IIIT Ranchi
Following the student's death, protests erupted in the hostel. Students allege that there is already an ongoing agitation over the lack of basic facilities at the institute. The students also said that if an ambulance and oxygen had been available on time, the student's life could have been saved. Ranchi Sadar DSP Sanjeev Besra stated, "The police are investigating the case. The cause of death and other aspects related to the incident are being investigated. The family has also been informed," as per IANS.

Meanwhile, National Human Rights Commission member Priyank Kanoongo stated on X that the Commission has taken cognisance of the incident. "We are taking cognisance of the incident of the untimely death of a first-year student at IIIT Ranchi. The Commission will also investigate this matter regarding the delay in the student receiving treatment, administrative negligence, and the circumstances of the alleged suicide, also the cause of death. We are going to issue necessary directions to the Law Enforcement Authorities and Investigation Agencies,

including the Ministry of Education," he stated.

(With inputs from IANS)

Source: https://www.outlookindia.com/national/iiit-ranchi-student-dies-by-suicide-students-protest-over-medical-facilities

IIIT Ranchi Student Dies By Suicide, Students Protest Over Medical Facilities

A first-year student from Bihar was found dead in his hostel room on Saturday night, Police are investigating the circumstances, while students have demanded better medical facilities and counselling support

Outlook News Desk
Curated by: Shvetank Maurya Published at: 11 October 2026 2:52 pm

Summary of this article:

A first-year IIIT Ranchi student from Bihar allegedly died by suicide in his hostel room on Saturday night, with police probing the circumstances.

Police are examining examination pressure as a possible factor, while students have launched a protest demanding better medical facilities and counselling support on campus.

NHRC member Priyank Kanoongo said the commission had taken cognisance of the case and would examine alleged delays in medical treatment and possible administrative negligence.

A first-year student at the Indian Institute of Information Technology (IIIT), Ranchi, allegedly died by suicide in his hostel room on Saturday night, police said on Sunday. An investigation is underway to ascertain the circumstances surrounding the death.

According to police, hostel inmates alerted the institute administration after finding the student's room locked from the inside. The administration subsequently informed the police.

Ranchi (Sadar) Deputy Superintendent of Police Sanjeev Besra confirmed the incident and said the student was from Bihar. Preliminary investigation suggested examination pressure as a possible factor, as examinations had begun on October 8, he said.

"Probe is on to ascertain the reason. The deceased was a first-year student from Bihar. Preliminary investigation suggests examination pressure, with exams having started on October 8. The body has been sent for autopsy," Besra said.

The body has been sent to the Rajendra Institute of Medical Sciences (RIMS), Ranchi, for a post-mortem examination. Police have sealed the hostel room, while forensic officials have collected the student's mobile phone and other articles from the room for examination.

Investigators are also recording statements from students to determine whether examination stress or other circumstances may have contributed to the death.

Students Protest, Demand Better Medical Facilities
The student's family has been informed and is expected to reach Ranchi by Sunday night, police said.

Meanwhile, students on campus have started an agitation, demanding better counselling support during examinations and improvements in medical facilities at the institute.

"Students have demanded improvements in medical facilities. They are agitating. According to them, if there had been proper medical facilities on campus, he could have been saved," Besra said.

The students have raised concerns about the availability of medical assistance on campus, according to the police officer.

NHRC Member Takes Cognisance
Priyank Kanoongo, a former chairperson of the National Commission for Protection of Child Rights (NCPCR) and a current member of the National Human Rights Commission (NHRC), said the commission was taking cognisance of the incident.

In a social media post, Kanoongo said the commission would examine the alleged delay in providing medical treatment, possible administrative negligence and the circumstances surrounding the student's death.

"We are taking cognisance of the untimely death of a first-year student at IIIT in Ranchi," he said. "We are going to give necessary directions to the Education Ministry as well as law enforcement authorities and investigation agencies," Kanoongo added.

The investigation is underway, and police are yet to establish the circumstances that led to the student's death.

Helpline Notice
Discussing suicides can be triggering for some. Suicides are preventable. If you need support or know someone who does, please reach out to your nearest mental health specialist. Helplines listed:

Aasra: 022 2754 6669

Sneha India Foundation: +914424640050

Sanjivini: 011-24311918

Roshni Foundation (Secundrabad): 040-66202001, 040-66202000

ONE LIFE: 78930 78930

SEVA: 09441778290

Source: https://timesofindia.indiatimes.com/city/delhi/is-human-rights-commission-sleeping-cjps-saurav-das-alleges-custodial-torture-of-mumbai-lead/articleshow/134868447.cms

'Is human rights commission sleeping?': CJP's Saurav Das alleges custodial torture of Mumbai lead
Laireniakpam Warli/TIMESOFINDIA.COM | Oct 11, 2026, 03.42 PM IST

NEW DELHI: Cockroach Janta Party (CJP) chief spokesperson Saurav Das on Sunday questioned the silence of the National Human Rights Commission (NHRC), the High Court and the Supreme Court over the alleged assault and torture of the party's Mumbai lead, Pranay Ahire.

Addressing a press meet, Das alleged that Ahire was subjected to custodial torture and questioned why human rights bodies and the judiciary had not intervened.

Das also asked, "Is the Human Rights Commission sleeping?" "Where is the NHRC? Where is the high court? Where is the Supreme Court?" Das asked, questioning the response to the alleged assault on Ahire. He accused the police of seizing CJP leaders' phones without following due procedure and preventing them from contacting their lawyers.

In a post on Saturday, CJP said Ahire was in hospital after being "brutally assaulted by Delhi Police" while participating in a protest in Delhi. The party said he had been exercising his democratic right to protest when the incident occurred. CJP said Ahire sustained head injuries and was hospitalised after being allegedly assaulted by Delhi Police during a protest in the national capital.

"A uniform is not a licence to assault people. You are supposed to uphold the law and not make a mockery of it," CJP said in the post, demanding accountability for the alleged assault. The party also said it would not be intimidated or silenced and would pursue the matter.

CJP alleges phones seized without seizure memos

Das further alleged that Delhi Police did not provide formal detention notices to the protesters and seized their phones without issuing seizure memos. He said the protesters were also not allowed to contact their lawyers.

"They seized our phones but did not provide a seizure memo," Das told news agency ANI.

He expressed apprehension that the seized devices could have been hacked or cloned, alleging that the protesters feared documents or other material could be planted on their phones and subsequently presented as evidence.

"We suspect our phones were hacked or cloned," Das said, adding that the party feared its devices might have been compromised.

(With agency inputs)

Source: https://www.edexlive.com/amp/story/news/iiit-ranchi-nhrc-takes-cognisance-of-first-year-btech-students-death

IIIT Ranchi: NHRC takes cognisance of first-year BTech student's death

IIIT Ranchi students attributed the death to lack of timely medical assistance and negligence on the part of the management

IANS
Updated:11th Oct, 2026 at 7:40 PM

Ranchi, Oct 11 (IANS): A first-year B.Tech student was found dead in the Indian Institute of Information Technology (IIIT) hostel located in the Khelagaon police station area of Jharkhand's Ranchi in a suspected suicide case, officials said on Sunday. The deceased has been identified as Aditya, a resident of Bihar's Purnia. The student's death sparked outrage among students at IIIT Ranchi. The students alleged a lack of timely medical assistance and negligence on the part of the management.

Meanwhile, the National Human Rights Commission has also taken cognisance of the incident. According to preliminary information, the incident occurred around 10:45 p.m. on Saturday. When there was no response from Aditya's room, his roommate knocked on the door. When there was no response, the door was somehow opened. When Aditya's roommate found the room locked from inside, he knocked on the door. However, when there was no response, the door was somehow opened from outside. Aditya was found unconscious inside the room. People attempted to revive him by administering CPR.

Students allege that medical assistance was not provided in a timely manner. According to them, hostel caretaker Deepak Roshan left the scene with his colleague Akash. The on-duty doctor, Dr Kunj Bihari Khare, has also been accused of being in an inebriated state and leaving the scene. Students claim that security personnel were also inebriated, and Aditya was taken to an ambulance about 45 minutes later. He was later taken to Medica Hospital, where doctors declared him dead.

Following the student's death, protests erupted in the hostel. Students allege that there is already an ongoing agitation over the lack of basic facilities at the institute. They say that if an ambulance and oxygen had been available on time, the student's life could have been saved. Ranchi Sadar DSP Sanjeev Besra stated that the police are investigating the case. The cause of death and other aspects related to the incident are being investigated. The family has also been informed.

Meanwhile, National Human Rights Commission member Priyank Kanoongo stated on X that the Commission has taken cognisance of the incident. "We are taking cognisance of the incident of the untimely death of a first-year student at IIIT Ranchi. The Commission will also investigate this matter regarding the delay in the student receiving treatment, administrative negligence, and the circumstances of the alleged suicide, also the cause of death. We are going to issue necessary directions to the Law Enforcement Authorities and Investigation Agencies, including the Ministry of Education," he stated.

Investigation into the matter is currently underway, and further details are awaited.

(IANS)

Source: https://english.dainikjagranmpcg.com/national/government-of-india-events-on-october-12-2026-brics-festival/article-37841

Government of India Events on October 12, 2026: BRICS Festival, NHRC Foundation Day, ICMR Centre
Sandeep Patel On 12 Oct 2026

Check India's government events for October 12, 2026, including the BRICS Theatre Festival, NHRC Foundation Day, ICMR-CHAMP ceremony and sports demonstrations.

New Delhi, Ahmedabad and Keylong are set to host major government programmes on October 12, including the BRICS Theatre Festival, the NHRC's 33rd Foundation Day, a high-altitude medical research centre's foundation-stone ceremony and traditional sports demonstrations. Budget consultations and a Defence Secretary's overseas visit are also scheduled.

BRICS Theatre Festival 2026 Opens in New Delhi

The Ministry of Culture is scheduled to inaugurate the BRICS Theatre Festival 2026 at the National School of Drama (NSD) in New Delhi on Monday, October 12. Union Minister for Culture and Tourism Gajendra Singh Shekhawat is listed as the chief guest for the opening ceremony. The three-day festival will run from October 12 to 14 under the theme "Shared Stories, Shared Futures." According to the Ministry of Culture, it will bring together more than 100 theatre practitioners, scholars, students and cultural representatives from nine BRICS member and partner countries. Participants from India, Thailand, Indonesia, Russia, Vietnam, Iran, South Africa, Kazakhstan and Ethiopia are expected to present productions reflecting different languages and theatrical traditions. Performances are scheduled at venues including the National School of Drama, Kamani Auditorium, LTG Auditorium and Meghdoot Theatre. Workshops and discussions are also planned to encourage exchanges on performance traditions, acting, stagecraft and technical design. The festival is part of India's 2026 BRICS chairship and aims to strengthen cultural cooperation and people-to-people ties.

NHRC to Mark Its 33rd Foundation Day

The National Human Rights Commission (NHRC) is scheduled to celebrate its 33rd Foundation Day at Vigyan Bhawan in New Delhi on October 12. Chief Justice of India Justice Surya Kant is listed as the chief guest. The programme will include a national conference titled "Water as the Elixir of Life: Advancing Human Dignity through the Right to Water." The conference will examine access to safe and adequate water as a human rights concern. Discussions are expected to cover the protection and restoration of water bodies, safeguarding drinking-water sources and the importance of ensuring water access in a manner that upholds human dignity. The NHRC's announcement describes the event as part of its ongoing engagement with human rights issues and public awareness.

ICMR-CHAMP Foundation Stone Ceremony in Keylong

Union Health and Family Welfare Minister Jagat Prakash Nadda is scheduled to lay the foundation stone of the ICMR Centre for High Altitude Medicine and Public Health Research (ICMR-CHAMP) at Keylong in Himachal Pradesh's Lahaul and Spiti district on October 12. The centre is being established by the Indian Council of Medical

Research under the Department of Health Research. Its proposed work will focus on medical research, public-health preparedness and healthcare challenges in high-altitude and climate-sensitive regions. According to the Health Ministry's announcement, the programme will include a traditional groundbreaking ceremony, a scientific exhibition and the unveiling of the centre's institutional website and building layout. Minister of State for Defence Sanjay Seth and Mandi MP Kangana Ranaut are among the dignitaries listed to attend. The project is intended to strengthen research capacity and support climate-resilient healthcare in India's Himalayan region.

BRICS Traditional and Indigenous Sports Demonstration Games in Ahmedabad

The Ministry of Youth Affairs and Sports, in collaboration with the Gujarat government, is scheduled to organise the BRICS Traditional and Indigenous Sports Demonstration Games 2026 at the Veer Savarkar Sports Complex in Ahmedabad on October 12. Union Sports Minister Mansukh Mandaviya is expected to inaugurate the event. Gujarat Deputy Chief Minister Harsh Sanghavi, Union Minister of State for Youth Affairs and Sports Raksha Khadse, and Gujarat Minister of State for Sports Jayram Gamit are also listed among the dignitaries. Delegations from BRICS member and partner countries are expected to showcase traditional and indigenous sporting practices. India's listed demonstrations include Mallakhamb, Yogasana and Kalaripayattu, while other participating countries are expected to present their own traditional sports and cultural practices. The programme is designed as a non-competitive platform for demonstrating, documenting and sharing sporting traditions. Organisers say it aims to promote cultural exchange, preserve sporting heritage and strengthen people-to-people cooperation.

Union Budget 2027–28: Pre-Budget Consultations Reportedly Begin

The Finance Ministry is reported to be scheduled to begin its series of pre-budget meetings on October 12 as part of preparations for the Union Budget 2027–28. The reported consultations will cover the Revised Estimates for 2026–27 and Budget Estimates for 2027–28, involving ministries and departments under the Department of Expenditure. The process allows the government to review projected expenditure and assess funding requirements for the next financial year. However, the detailed month-long schedule could not be independently verified against an official Finance Ministry notice during this review. The start date and meeting timetable should therefore be attributed to the published report until the official schedule is confirmed.

Defence Secretary to Visit Cyprus and Greece

Defence Secretary Rajesh Kumar Singh is scheduled to visit Cyprus and Greece from October 12 to 15, according to the Ministry of Defence. During the Cyprus leg, planned for October 12 and 13, he is expected to meet officials in the Cypriot Ministry of Defence and engage with the country's leadership. Maritime security and defence industrial cooperation are expected to feature in the discussions. The second leg of the visit will involve meetings with senior defence and military leadership in Greece. The visit follows recent high-level engagement between India and both European partners and is intended to strengthen bilateral defence and strategic cooperation.

Exercise INDRA 2026: Naval Exercise Starts on October 13

Indian Navy warship INS Sahyadri arrived in Vladivostok, Russia, on October 10 ahead of Exercise INDRA 2026, the bilateral naval exercise between the Indian Navy and the Russian Federation Navy. The exercise is scheduled to run from October 13 to 18, so October 12 is a preparation day rather than the confirmed start date. The programme will include professional interactions during the harbour phase, followed by coordinated operational activities at sea. These engagements are intended to improve mutual understanding, operational coordination and interoperability between the two navies. The exercise forms part of ongoing India–Russia maritime cooperation.

Delhi Tourism's Dandiya Reborn 2026 Concludes

Delhi Tourism's Dandiya Reborn 2026 is scheduled for October 11 and 12 at Jawaharlal Nehru Stadium in New Delhi. October 12 is the final evening of the two-day event. The event page lists activities from 6 PM to 10 PM, with entry through Gate 14. The programme offers an opportunity for visitors to participate in dandiya and festive

cultural celebrations. Visitors should check the organiser’s event page for registration requirements, entry arrangements and any last-minute changes.

International Day for Disaster Risk Reduction Falls on October 13

The International Day for Disaster Risk Reduction is observed annually on October 13, not October 12. The observance promotes awareness of disaster preparedness, risk reduction and efforts to build safer, more resilient communities. A MY Bharat listing reportedly refers to an awareness programme in Buldhana, Maharashtra, on October 13, 2026. The individual listing should be checked for final venue and participation details. Any separate programme claimed for October 12 should be verified against its own official listing before being included in that day’s events calendar.

Source: https://navbharattimes.indiatimes.com/state/jharkhand/ranchi/b-tech-student-death-in-iiit-ranchi-hostel-protest-level-serious-allegations-against-management/articleshow/134867334.cms

hindi NewsstatejharkhandranchiB Tech Student Death In Iiit Ranchi Hostel Protest Level Serious Allegations Against Management

ट्रिपल आईटी रांची के हॉस्टल में फंदे से लटका मिला बीटेक स्टूडेंट, छात्रों का प्रदर्शन; प्रबंधन पर लगाया गंभीर आरोप
Curated by: रवि सिन्हा|नवभारतटाइम्स.कॉम•11 Oct 2026, 1:43 pm IST
.
Death of B.Tech student- भारतीय सूचना प्रौद्योगिकी संस्थान (ट्रिपल आईटी) रांची में प्रथम वर्ष के छात्र आदित्य की असमय मृत्यु के मामले में राष्ट्रीय मानवाधिकार आयोग के सदस्य प्रियंक कानूनगो ने संज्ञान लिया है। मामले में छात्र को समय पर इलाज नहीं मिलने और संस्थान के प्रशासन की कथित लापरवाही को लेकर सवाल उठाये गये हैं।

रांचीः झारखंड की राजधानी रांची के खेलगांव थाना क्षेत्र स्थित भारतीय सूचना प्रौद्योगिकी संस्थान (आईआईआईटी) के हॉस्टल में प्रथम वर्ष के बीटेक छात्र आदित्य कुमार शनिवार देर रात फंदे से लटका मिला। मृतक छात्र की पहचान बिहार के पूर्णिया निवासी आदित्य के रूप में हुई है।

छात्र की मौत के बाद संस्थान में छात्रों के बीच आक्रोश फैल गया। उन्होंने समय पर चिकित्सा सहायता नहीं मिलने और प्रबंधन पर लापरवाही का आरोप लगाते हुए विरोध-प्रदर्शन किया। इस बीच राष्ट्रीय मानवाधिकार आयोग ने भी इस घटना पर संज्ञान लिया है। प्रारंभिक जानकारी के अनुसार, घटना शनिवार रात करीब 10:45 बजे की है।

सीपीआर देकर बचाने की कोशिश
आदित्य के कमरे से कोई जवाब नहीं मिलने पर उसके रूममेट ने दरवाजा खटखटाया। प्रतिक्रिया नहीं मिलने पर किसी तरह दरवाजा खोला गया। कमरे के भीतर आदित्य फंदे से लटका मिला। उसे नीचे उतारने के बाद छात्रों ने सीपीआर देकर बचाने की कोशिश की। बताया गया कि इस दौरान उसमें कुछ हलचल दिखाई दी। इसके बाद कुछ छात्र मदद के लिए दौड़े।

समय पर चिकित्सा सहायता उपलब्ध नहीं कराने का आरोप
छात्रों का आरोप है कि समय पर चिकित्सा सहायता उपलब्ध नहीं कराई गई। उनके अनुसार, हॉस्टल के केयरटेकर दीपक रौशन अपने सहयोगी आकाश के साथ वहां से चले गए। ड्यूटी पर मौजूद चिकित्सक डॉ कुंज बिहारी खरे पर भी नशे की हालत में होने और घटनास्थल से चले जाने के आरोप लगाए गए हैं।

छात्र की मौत के बाद हॉस्टल में विरोध-प्रदर्शन
छात्रों का कहना है कि सुरक्षाकर्मी भी नशे में थे और करीब 45 मिनट बाद आदित्य को एंबुलेंस तक पहुंचाया गया। बाद में उसे मेडिका अस्पताल ले जाया गया, जहां चिकित्सकों ने मृत घोषित कर दिया। छात्र की मौत के बाद हॉस्टल में विरोध-प्रदर्शन शुरू हो गया। विद्यार्थियों का आरोप है कि संस्थान में बुनियादी सुविधाओं की कमी को लेकर पहले से आंदोलन चल रहा है। उनका कहना है कि यदि समय पर एंबुलेंस और ऑक्सीजन की सुविधा उपलब्ध होती, तो छात्र की जान बचाई जा सकती थी।

पुलिस मामले की जांच में जुटी
रांची के सदर डीएसपी संजीव बेसरा ने बताया कि पुलिस मामले की जांच कर रही है। मौत के कारणों और घटना से जुड़े अन्य पहलुओं की पड़ताल की जा रही है। परिजनों को भी सूचना दे दी गई है। इस बीच, राष्ट्रीय मानवाधिकार आयोग के सदस्य प्रियांक कानूनगो ने सोशल मीडिया प्लेटफॉर्म 'एक्स' पर कहा कि आयोग ने घटना का संज्ञान लिया है।

उन्होंने छात्र को इलाज मिलने में देरी, प्रशासनिक लापरवाही और कथित आत्महत्या की परिस्थितियों की जांच कराने की बात कही। उन्होंने बताया कि आयोग शिक्षा मंत्रालय, कानून प्रवर्तन एजेंसियों और जांच एजेंसियों को आवश्यक निर्देश देने जा रहा है।

Source: https://www.livehindustan.com/bihar/muzaffarpur/story-muzaffarpur-exam-entry-denial-child-rights-commission-seeks-action-taken-report-201791720324786.amp.html

Muzaffarpur News: इंटर परीक्षा में प्रवेश नहीं मिलने पर राष्ट्रीय बाल अधिकार आयोग ने मांगा जवाब
Oct 11, 2026 05:36 pm IST
By Hindustan | Bureau
हिन्दुस्तान, मुजफ्फरपुर

Muzaffarpur News: मुजफ्फरपुर में इंटर परीक्षा के पहले दिन देर से पहुंची छात्रा को आरबीबीएम कॉलेज केंद्र पर प्रवेश नहीं मिला। राष्ट्रीय बाल अधिकार संरक्षण आयोग ने मामले में जिले से एक्शन टेकन रिपोर्ट मांगी और डीएम को कार्रवाई के निर्देश दिए। बाल संरक्षण इकाई ने डीईओ को पत्र लिखा। आयोग ने छात्रा के हित, शिक्षा की निरंतरता और परीक्षा व्यवस्था की जांच पर जोर दिया।

देर से पहुंचने पर छात्रा को नहीं मिला प्रवेश
इंटर परीक्षा के पहले दिन देर से पहुंची छात्रा को प्रवेश नहीं मिलने का मामला राष्ट्रीय मानवाधिकार आयोग के पास पहुंचा है। इस मामले पर आयोग ने डीएम को पत्र लिख त्वरित कार्रवाई करने का निर्देश दिया, जिसके बाद बाल सरंक्षण इकाई ने डीईओ को पत्र लिखा। एक छात्रा को परीक्षा नियम के तहत देर से पहुंचने पर प्रवेश नहीं मिलने का मामला अब पूरी परीक्षा व्यवस्था को खंगालने की जांच पर आ गया है।

आयोग ने परीक्षा व्यवस्था की जांच के निर्देश दिए
राष्ट्रीय मानवाधिकार आयोग ने इस पूरे मामले में बाल अधिकार संरक्षण और सुरक्षा नियम के तहत शिक्षा की निरंतरता को लेकर कार्रवाई का निर्देश दिया है। बाल अधिकार सरंक्षण नियम का हवाला देते हुए आयोग ने इस पूरे मामले और परीक्षा व्यवस्था को जांचने का निर्देश दिया है। आरबीबीएम कॉलेज में परीक्षा के पहले दिन देर से पहुंचने पर छात्रा को रोका गया था। परीक्षा नियमों के कारण छात्रा गुहार लगाती रही मगर प्रवेश नहीं मिला। आयोग ने कहा है कि इससे छात्रा की मानसिक स्थिति और परीक्षा व्यवस्था खराब हुई है। इस मामले में जिले से एक्शन टेकन रिपोर्ट मांगी गई है। डीईओ को इसे लेकर निर्देश मिला है।

डीएम से कार्रवाई कराने का निर्देश
डीएम अपने स्तर से कार्रवाई करवाएं: राष्ट्रीय बाल अधिकार संरक्षण आयोग की रजिस्ट्रार डॉ. सुधा चौधरी ने इसे लेकर डीएम को पत्र भेजा है। रजिस्ट्रार ने कहा है कि आयोग को इस मामले में शिकायत मिली। यह पूरा प्रकरण छात्रा के हित और भविष्य से जुड़ा है। ऐसे में शिक्षा की निरंतरता पर डीएम अपने स्तर से कार्रवाई करवाएं। आयोग ने बच्चों की सुरक्षा और संरक्षण गाइडलाइन भी इसके लिए जारी किया है।

परीक्षा में प्रवेश के नियम और विशेष परीक्षा
बिहार बोर्ड की मैट्रिक और इंटर परीक्षा में आधे घंटे पहले तक ही प्रवेश मिलता है। इस मामले को आयोग के स्तर से देखे जाने के बाद परीक्षा व्यवस्था में बदलाव की संभावना बनती है। मैट्रिक और इंटर परीक्षा में केवल एक नहीं बल्कि हर दिन दर्जनों बच्चों की परीक्षा देर से आने के कारण छूटी थी। बाद में इन बच्चों के लिए कंपार्टमेंटल के साथ ही विशेष परीक्षा आयोजित कराई गई।

अक्सर पूछे जाने वाले सवाल
✦ छात्रा को किस परीक्षा केंद्र पर प्रवेश नहीं मिला?
छात्रा को इंटर परीक्षा के पहले दिन आरबीबीएम कॉलेज केंद्र पर प्रवेश नहीं मिला।

✦ प्रवेश नहीं मिलने का कारण क्या बताया गया है?
छात्रा देर से पहुंची थी और परीक्षा नियमों के तहत उसे प्रवेश नहीं दिया गया।

✦ आयोग ने जिले से क्या मांगा है?
आयोग ने मामले में जिले से एक्शन टेकन रिपोर्ट मांगी है।

✦ आयोग की रजिस्ट्रार ने किस अधिकारी को पत्र भेजा?

राष्ट्रीय बाल अधिकार संरक्षण आयोग की रजिस्ट्रार डॉ. सुधा चौधरी ने डीएम को पत्र भेजा।

Source: https://www.amarujala.com/india-news/12-october-2026-major-event-2026-2026-10-10

Hindi News › India News › 12 October 2026 major event 2026

आज के दिन: इंडिया ब्लॉक का सीईसी के खिलाफ प्रदर्शन, युद्धाभ्यास तरंग शक्ति 2026’ का आज आखिरी दिन
न्यूज डेस्क, अमर उजाला नई दिल्ली। Published by: अस्मिता त्रिपाठी Updated Mon, 12 Oct 2026 07:35 AM IST

सार

नमस्कार! आज है सोमवार, 12 अक्तूबर इस खबर के जरिए हम आपको बताएंगे कि आज देश-दुनिया में क्या कुछ होने वाला है? आइए जानते हैं...

आज 12 अक्तूबर 2026 को आश्विन माह के शुक्ल पक्ष की द्वितीया तिथि है। आज स्वदेशी खेल प्रदर्शन 'खेल 2026' का आयोजन होगा। आज युद्धाभ्यास- तरंग शक्ति 2026 का आखिरी दिन भी है।

इंडिया ब्लॉक का प्रदर्शन
खबरों में सर्वाधिक चर्चित घटना इंडिया ब्लॉक के विरोध प्रदर्शन की है। आज दिल्ली में इस विपक्षी खेमे में शामिल नेता मुख्य निर्वाचन आयुक्त (सीईसी) ज्ञानेश कुमार के खिलाफ विरोध मार्च निकालेंगे। यह मार्च कथित 'वोट चोरी' के मुद्दे पर होगा। कांग्रेस महासचिव केसी वेणुगोपाल के मुताबिक एक प्रतिनिधिमंडल इस मामले में दखल की मांग करते हुए भारत के मुख्य न्यायाधीश (सीजेआई) को ज्ञापन सौंपेगा। हालांकि, सीजेआई ने अदालत में लंबित मामलों का जिक्र करते हुए राहुल गांधी और मल्लिकार्जुन खरगे से मुलाकात से इनकार कर दिया है।

स्वदेशी खेल प्रदर्शन खेल 2026 का आयोजन

युवा कार्यक्रम और खेल मंत्रालय और गुजरात सरकार की ओर से सोमवार को भारत की ब्रिक्स अध्यक्षता में वीर सावरकर स्पोर्ट्स कॉम्प्लेक्स, अहमदाबाद में ब्रिक्स पारंपरिक और स्वदेशी खेल प्रदर्शन खेल 2026 का आयोजन किया जाएगा। केंद्रीय युवा कार्यक्रम और खेल मंत्री डॉ. मनसुख मांडविया इस कार्यक्रम का उद्घाटन करेंगे। यह खेल पारंपरिक और स्वदेशी खेल प्रथाओं को प्रदर्शित करने और खेल के माध्यम से सांस्कृतिक आदान-प्रदान, विरासत संरक्षण और लोगों के सहयोग को बढ़ावा देने के लिए ब्रिक्स सदस्य और भागीदार देशों के प्रतिनिधिमंडलों को एक साथ लाएगा।

अभ्यास तरंग शक्ति 2026’ का अखिरी दिन

भारतीय वायु सेना (आईएएफ) की ओर से आयोजित ‘अभ्यास तरंग शक्ति 2026’ का आखिरी दिन है। 26 सितंबर से 12 अक्टूबर 2026 के दौरान आयोजित इस बहुराष्ट्रीय हवाई अभ्यास में सात मित्र देशों (एफएफसी) - ऑस्ट्रेलिया, बांग्लादेश, फ्रांस, जर्मनी, श्रीलंका, संयुक्त अरब अमीरात और संयुक्त राज्य अमेरिका - की वायु सेनाओं के साथ-साथ 32 प्रेक्षक देश भी शामिल हुए। बता दें कि रक्षा मंत्री ने शनिवार को जोधपुर में ‘अभ्यास तरंग शक्ति 2026’ के प्रतिभागियों को संबोधित किया। इसके साथ रक्षा क्षेत्र में आत्मनिर्भरता एवं अंतरराष्ट्रीय सहयोग पर जोर दिया।

राष्ट्रीय मानवाधिकार आयोग सोमवार को 33वां स्थापना दिवस

राष्ट्रीय मानवाधिकार आयोग सोमवार को 33वां स्थापना दिवस मनाएगा। इस कार्यक्रम में भारत के मुख्य न्यायाधीश, न्यायमूर्ति सूर्यकांत मुख्य अतिथि होंगे। 33 वर्षों में आयोग ने 3,100 स्वतः संज्ञान मामलों सहित 24 लाख से अधिक मामले दर्ज किए और मानवाधिकार उल्लंघन के पीड़ितों को राहत के तौर पर 274 करोड़ रुपये देने की अनुशंसा की।

एएमयू से संबंधित मामले में सुनवाई

अलीगढ़ मुस्लिम यूनिवर्सिटी (एएमयू) के अल्पसंख्यक दर्जे को लेकर उच्चतम न्यायालय में सात जजों की पीठ 12 अक्तूबर को सुनवाई करेगी। न्यायालय में एएमयू के अल्पसंख्यक दर्जे के मामले में एएमयू बनाम डॉ. नरेश अग्रवाल व अन्य के बीच वाद चल रहा है। भारत के मुख्य न्यायाधीश की अध्यक्षता में सात सदस्यीय पीठ इसकी सुनवाई कर रही है।

मुख्यमंत्री सुखविंदर सिंह सुक्खू प्रदर्शन में होंगे शामिल

मुख्यमंत्री सुखविंदर सिंह सुक्खू ने कहा कि 12 अक्तूबर को दिल्ली में कांग्रेस का राष्ट्रीय प्रदर्शन होगा। इस प्रदर्शन में मुख्यमंत्री सहित हिमाचल से कैबिनेट मंत्री, कांग्रेस विधायक और कार्यकर्ता शामिल होंगे। (संबंधित खबर यहां पढ़ें)

यूपी में शुरू होगी ईवीएम की एफएलसी
उत्तर प्रदेश के महराजगंज में 12 अक्तूबर से शुरू होने वाली ईवीएम की प्रथम स्तरीय जांच (एफएलसी) से पहले जिलाधिकारी ने मान्यताप्राप्त राजनीतिक दलों के प्रतिनिधियों के साथ वेयरहाउस का निरीक्षण किया। उन्होंने पारदर्शी तरीके से जांच कराने का आश्वासन दिया।

Source: https://www.aajtak.in/education/news/story/darbhanga-bihar-kiaratpur-primary-school-dilapidated-building-demolition-nhrc-notice-ngix-rpti-2668207-2026-10-12

आजतक की खबर का असर: दरभंगा के प्राइमरी स्कूल को बुलडोजर से गिराया गया, NHRC ने DM से मांगी रिपोर्ट

दरभंगा के कीरतपुर प्राइमरी स्कूल की जर्जर बिल्डिंग को गिरा दिया गया है. आजतक की खबर के बाद बिहार सरकार एक्शन मोड में दिखाई दे रही है. हालांकि, इसके पहले करीब 191 बच्चों को कहीं और शिफ्ट किया गया था.

रोहित कुमार सिंह
नई दिल्ली, 12 अक्टूबर 2026,
(अपडेटेड 12 अक्टूबर 2026, 9:30 AM IST)

बिहार के दरभंगा जिले में स्थित कीरतपुर प्राइमरी स्कूल की जर्जर बिल्डिंग में पढ़ाई कर रहे बच्चों की सुरक्षा को लेकर आजतक की ओर से दिखाई गई खबर का बड़ा असर हुआ है. सरकार ने जर्जर सरकारी स्कूल की इमारत को गिरा दिया है. यह कार्रवाई 9 अक्टूबर को की गई. अब इस मामले में राष्ट्रीय मानवाधिकार आयोग (NHRC) ने भी संज्ञान लेते हुए दरभंगा के जिलाधिकारी (DM) को नोटिस जारी किया है और आयोग ने दो सप्ताह के भीतर विस्तृत रिपोर्ट मांगी है.

यह स्कूल दरभंगा जिले के अलीनगर ब्लॉक के कीरतपुर गांव में स्थित था. 2 अक्टूबर को बिहार के 5 अलग-अलग जिलों के सरकारी स्कूलों की हालात को आजतक ने दिखाया था, जहां पर बच्चे पढ़ाई कर रहे थे.

खराब थी इमारत की हालत
कीरतपुर स्थित स्कूल की इमारत की हालत इतनी खराब थी कि उसका एक मुख्य खंभा गिर चुका था. छत को सहारा देने के लिए बेंच, डेस्क और ईंटों का इस्तेमाल किया जा रहा था. यहां करीब 191 बच्चे पढ़ते थे, जिनकी सुरक्षा को लेकर चिंता जताई गई थी.

रिपोर्ट के बाद दूसरे स्कूल में शिफ्ट किए गए बच्चे
आजतक की ओर से जब 2 अक्टूबर को स्कूल की जर्जर इमारत की स्थिति सामने आई तो लोग हैरान हो गए. इस रिपोर्ट प्रसारित होने के कुछ ही समय बाद ही बिहार के मुख्यमंत्री सम्राट चौधरी ने दरभंगा के इस जर्जर स्कूल के मामले में संज्ञान लेते हुए सभी 191 बच्चों को दूसरे स्कूल में शिफ्ट करने का आदेश जारी किया.

इसके बाद 5 अक्टूबर से किरतपुर प्राथमिक विद्यालय की कक्षाएं पास के मध्य विद्यालय गोसवा परिसर में चलने लगीं. बच्चों को शिफ्ट करने के चार दिन बाद, 9 अक्टूबर को पुराने और जर्जर स्कूल भवन को बुलडोजर से गिरा दिया गया.

NHRC ने दरभंगा के DM से मांगी रिपोर्ट
राष्ट्रीय मानवाधिकार आयोग ने 8 अक्टूबर को मीडिया रिपोर्टों के आधार पर इस मामले में स्वतः संज्ञान लिया. आयोग ने दरभंगा के जिलाधिकारी को नोटिस जारी कर दो सप्ताह के भीतर विस्तृत रिपोर्ट देने को कहा है. NHRC ने कहा कि अगर रिपोर्ट में सामने आए तथ्य सही हैं, तो यह मानवाधिकारों से जुड़ी गंभीर चिंता का विषय है. आयोग ने यह भी कहा कि ऐसा प्रतीत होता है कि स्थानीय प्रशासन को स्कूल की जर्जर हालत की जानकारी नहीं थी. अब जिला प्रशासन को इस मामले में अपनी रिपोर्ट देनी है.

कई महीने से खराब थी स्कूल की इमारत
रिपोर्ट के मुताबिक, स्कूल का मुख्य खंभा खबर प्रसारित होने से करीब चार से पांच महीने पहले ही गिर गया था. इसके बाद छत को सहारा देने के लिए बेंच, डेस्क और ईंटों का इस्तेमाल किया जा रहा था. इमारत के प्रभावित हिस्से में कक्षाएं बंद कर दी गई थीं और बच्चों को स्कूल परिसर में बने टिन शेड के नीचे पढ़ाया जा रहा था.

स्कूल के प्रधानाध्यापक राजेंद्र कुमार ने बताया कि भवन की खराब हालत के बारे में प्रखंड और जिला स्तर के अधिकारियों को कई बार जानकारी दी गई थी. उन्होंने कहा कि इस संबंध में पत्र भी भेजे गए थे और अधिकारियों ने स्कूल का निरीक्षण भी किया था. इसके बावजूद इमारत की समस्या का स्थायी समाधान नहीं हो पाया था.

Mooknayak, Online News, 12/10/2026

Source: https://www.themooknayak.com/education/iiit-ranchi-hostel-suicide-angry-students-block-gate-and-road-after-night-long-protest-nhrc-takes-cognisance

IIIT रांची हॉस्टल में छात्र ने किया सुसाइड, रातभर धरने के बाद आक्रोशित छात्रों ने किया गेट-रोड जाम! NHRC का संज्ञान

छात्रों का आरोप है कि आपातकालीन चिकित्सा सहायता में गंभीर देरी हुई। छात्रों ने हॉस्टल केयरटेकर दीपक रोशन, उनके सहयोगी आकाश, ड्यूटी पर मौजूद डॉक्टर डॉ. कुंज बिहारी खरे और सुरक्षाकर्मियों पर शराब के नशे में होने तथा मौके से भागने के आरोप लगाए हैं।

Geetha Sunil Pillai
Published on: 11 Oct 2026, 12:47 pm

रांची- झारखंड की राजधानी रांची के खेलगांव थाना क्षेत्र स्थित भारतीय सूचना प्रौद्योगिकी संस्थान (IIIT) रांची के छात्रावास में शनिवार देर रात प्रथम वर्ष के बी.टेक छात्र आदित्य की संदिग्ध परिस्थितियों में मौत हो गई। मृतक की पहचान बिहार के पूर्णिया निवासी आदित्य कुमार के रूप में हुई है। कॉलेज में परीक्षा चल रही थी, पेपर खराब होने से आत्महत्या की आशंका जताई जा रही है, पुलिस इस मामले को संदिग्ध आत्महत्या मानकर जांच कर रही है। प्रारंभिक जानकारी के अनुसार, शनिवार रात करीब 10:45 से 11:30 बजे के बीच आदित्य के कमरे का दरवाजा बंद रहने और कोई जवाब न मिलने पर रूममेट और साथी छात्रों को शक हुआ। दरवाजा तोड़कर अंदर घुसने पर आदित्य को फंदे से लटका पाया गया। छात्रों ने तुरंत सीपीआर देने की कोशिश की। छात्रों का आरोप है कि आपातकालीन चिकित्सा सहायता में गंभीर देरी हुई। एंबुलेंस की चाबी खोजने में 15-20 मिनट लग गए और कुल मिलाकर करीब 45 मिनट बाद आदित्य को एंबुलेंस में ले जाया जा सका। उन्हें मेडिका अस्पताल पहुंचाया गया, जहां डॉक्टरों ने उन्हें मृत घोषित कर दिया। छात्रों ने हॉस्टल केयरटेकर दीपक रोशन, उनके सहयोगी आकाश, ड्यूटी पर मौजूद डॉक्टर डॉ. कुंज बिहारी खरे और सुरक्षाकर्मियों पर शराब के नशे में होने तथा मौके से भागने के आरोप लगाए हैं। उनका कहना है कि समय पर एंबुलेंस और ऑक्सीजन उपलब्ध होती तो जान बच सकती थी। इस घटना से पूरे संस्थान में आक्रोश फैल गया। छात्र रातभर धरने पर बैठे रहे। रविवार सुबह भी प्रदर्शन जारी रहा। छात्रों ने हॉस्टल गेट और खेलगांव चौक पर सड़क जाम कर दी। वे निदेशक और एकेडमिक डीन के इस्तीफे, दोषी कर्मचारियों पर कार्रवाई तथा हॉस्टल की चिकित्सा सुविधाओं, एंबुलेंस, ऑक्सीजन और सुरक्षा व्यवस्था की उच्चस्तरीय जांच की मांग कर रहे हैं। छात्रों का कहना है कि संस्थान में बुनियादी सुविधाओं की कमी को लेकर पहले से ही आंदोलन चल रहा था। इस घटना ने उनके गुस्से को और भड़का दिया। छात्राएं भी प्रदर्शन में शामिल हुईं। पुलिस मौके पर पहुंची और स्थिति पर नजर रखे हुए है। राष्ट्रीय मानवाधिकार आयोग (NHRC) के सदस्य प्रियंक कानूनगो ने रविवार को इस मामले पर संज्ञान लिया। उन्होंने सोशल मीडिया पर लिखा, “हम रांची के IIIT में प्रथम वर्ष के छात्र की असामयिक मृत्यु की घटना का संज्ञान ले रहे हैं। आयोग इस मामले में छात्र को इलाज मिलने में देरी, प्रशासनिक लापरवाही और कथित रूप से आत्महत्या किए जाने की परिस्थिति तथा मृत्यु के कारण की भी जांच करवाएगा। हम शिक्षा मंत्रालय सहित लॉ इंफोर्समेंट अथॉरिटीज और इन्वेस्टीगेशन एजेंसीज को आवश्यक निर्देश देने जा रहे हैं।” रांची सदर डीएसपी संजीव बेसरा ने बताया कि पुलिस मामले की गहन जांच कर रही है। मौत का कारण और संबंधित सभी पहलुओं की पड़ताल की जा रही है। परिवार को सूचित कर दिया गया है। फोरेंसिक टीम ने कमरे को सील कर दिया है। IIIT रांची आईआईटी नहीं, बल्कि पीपीपी मॉडल के तहत संचालित भारतीय सूचना प्रौद्योगिकी संस्थान है। फिलहाल परिसर में तनावपूर्ण माहौल बना हुआ है। छात्रों का प्रदर्शन जारी है और प्रशासनिक स्तर पर कोई आधिकारिक बयान अभी सार्वजनिक रूप से सामने नहीं आया है। जांच जारी है। आगे की जानकारी उपलब्ध होने पर अपडेट दी जाएगी।

Source: https://www.jagran.com/delhi/new-delhi-city-cjp-saurabh-das-ashutosh-ranka-questions-nhrc-high-courts-suprem-court-pranay-ahire-assault-40401636.html

'क्या NHRC सो रहा है, कहां हैं HC और सुप्रीम कोर्ट?', CJP नेता सौरभ दास ने उठाया प्रणय अहीरे का मुद्दा
By Digital Desk Edited By: Neeraj Tiwari
Published: Sun, 11 Oct 2026 05:27 PM (IST)

CJP के सौरभ दास ने प्रणय अहीरे पर कथित हमले और हिरासत में प्रताड़ना को लेकर राष्ट्रीय मानवाधिकार आयोग, उच्च न्यायालय और सर्वोच्च न्यायालय की चुप्पी पर सवाल उठाए हैं।

HighLights

CJP नेता सौरभ दास ने मानवाधिकार आयोग की चुप्पी पर सवाल उठाए।

दिल्ली पुलिस पर प्रणय अहीर के साथ मारपीट का आरोप लगा।

बिना सीजर मेमो के प्रदर्शनकारियों के फोन जब्त किए गए।

डिजिटल डेस्क, नई दिल्ली। कॉकरोच जनता पार्टी (सीजेपी) के सौरभ दास ने रविवार को पार्टी के मुंबई प्रमुख प्रणय अहीरे पर कथित हमले और हिरासत में प्रताड़ना को लेकर राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी), उच्च न्यायालय और सर्वोच्च न्यायालय पर गंभीर सवाल उठाए हैं। एक प्रेस कॉन्फ्रेंस दास ने सवाल किया कि क्या मानवाधिकार आयोग सो रहा है?

प्रणय अहीर पर कथित हमले का मामला

बता दें कि शनिवार को दिल्ली में प्रदर्शन के दौरान सीजेपी नेताओं ने आरोप लगाया था कि दिल्ली पुलिस द्वारा कथित रूप से मारपीट किए जाने के बाद प्रणय अहीरे को गंभीर हालत में अस्पताल में भर्ती कराना पड़ा। पार्टी का कहना है कि वे अपने लोकतांत्रिक अधिकारों का उपयोग कर शांतिपूर्ण प्रदर्शन कर रहे थे।

सौरभ दास ने कहा कि एनएचआरसी कहां है? उच्च न्यायालय कहां है? सर्वोच्च न्यायालय कहां है? उन्होंने पुलिस की कार्यप्रणाली पर सवाल उठाते हुए कहा कि इस तरह के कृत्यों से कानून का मजाक उड़ाया जा रहा है।

बिना सीजर मेमो के फोन जब्त करने का आरोप

सौरभ दास ने आगे आरोप लगाया कि दिल्ली पुलिस ने प्रदर्शनकारियों को हिरासत में लेते समय उचित कानूनी प्रक्रियाओं का पालन नहीं किया। उन्होंने दावा किया कि पुलिस ने बिना किसी औपचारिक 'सीजर मेमो' के सीजेपी के लोगों के मोबाइल फोन जब्त कर लिए। वहीं, हिरासत में लिए गए लोगों को उनके वकीलों से संपर्क करने की अनुमति नहीं दी गई।

फोन क्लोनिंग या हैकिंग की आशंका

दास ने आशंका जताई कि जब्त किए गए मोबाइल के साथ छेड़छाड़ की जा सकती है, उन्हें क्लोन या हैक किया जा सकता है। उनके फोनों में झूठे दस्तावेज या सबूत प्लांट किए जा सकते हैं।

पुलिस कार्रवाई पर उठे सवाल

सीजेपी नेताओं ने कड़े शब्दों में कहा कि पुलिस की वर्दी किसी पर भी हमला करने का लाइसेंस नहीं है। पार्टी ने इस मामले में जवाबदेही की मांग की है और कहा है कि वे इस कानूनी लड़ाई को पीछे हटने के बजाय पूरी मजबूती से आगे बढ़ाएंगे।

Source: https://www.bhaskarhindi.com/other/ranchi-iiit-chhatra-ki-maut-par-nhrc-sakht-priyank-kanoonngo-bole-sabhi-jimmedaron-ko-jaari-karenge-notice-1374983#google_vignette

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रांची आईआईआईटी छात्र की मौत पर एनएचआरसी सख्त, प्रियांक कानूनगो बोले- सभी जिम्मेदारों को जारी करेंगे नोटिस

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रांची के आईआईआईटी में बीटेक प्रथम वर्ष के छात्र आदित्य कुमार की मौत के मामले में नेशनल ह्यूमन राइट्स कमीशन (एनएचआरसी) ने संज्ञान लिया। एनएचआरसी के सदस्य प्रियांक कानूनगो ने कहा कि उन्हें शिकायत मिली है कि फर्स्ट ईयर के स्टूडेंट ने फांसी लगा ली थी, जिसे क्लासमेट्स ने नीचे उतारा, लेकिन एम्बुलेंस देर से आने के कारण समय पर हॉस्पिटल नहीं पहुंचाया जा सका।

नई दिल्ली, 11 अक्टूबर (आईएएनएस)। रांची के आईआईआईटी में बीटेक प्रथम वर्ष के छात्र आदित्य कुमार की मौत के मामले में नेशनल ह्यूमन राइट्स कमीशन (एनएचआरसी) ने संज्ञान लिया। एनएचआरसी के सदस्य प्रियांक कानूनगो ने कहा कि उन्हें शिकायत मिली है कि फर्स्ट ईयर के स्टूडेंट ने फांसी लगा ली थी, जिसे क्लासमेट्स ने नीचे उतारा, लेकिन एम्बुलेंस देर से आने के कारण समय पर हॉस्पिटल नहीं पहुंचाया जा सका।

नेशनल ह्यूमन राइट्स कमीशन (एनएचआरसी) के सदस्य प्रियांक कानूनगो ने कहा, "हमें जानकारी मिली है कि रांची के आईआईआईटीएम इंस्टीट्यूट में एक स्टूडेंट ने कथित तौर पर सुसाइड कर लिया है। जिस व्यक्ति ने हमें बताया, उसने बताया कि फर्स्ट ईयर के स्टूडेंट ने फांसी लगा ली थी, लेकिन उसके क्लासमेट्स ने उसे फंदे से नीचे उतार लिया। फिर उसे हॉस्पिटल ले जाने में देर हो गई क्योंकि एम्बुलेंस देर से आई।" उन्होंने कहा कि स्टूडेंट्स का कहना है कि उसकी मौत इसलिए हुई क्योंकि वह समय पर हॉस्पिटल नहीं पहुंच सका। हमें इस मामले में शिकायत मिली है और हम सभी जांच एजेंसियों और जिम्मेदार सरकारी अधिकारियों को नोटिस भेज रहे हैं। हम यह भी पता लगाने की कोशिश कर रहे हैं कि स्टूडेंट ने यह कदम क्यों उठाया, साथ ही एम्बुलेंस के आने में देरी के कारण और ऐसी स्थिति कैसे पैदा हुई।

दरअसल, झारखंड की राजधानी रांची के खेलगांव स्थित भारतीय सूचना प्रौद्योगिकी संस्थान (आईआईआईटी) के हॉस्टल में बीटेक प्रथम वर्ष के छात्र आदित्य कुमार की मौत के बाद रविवार को छात्रों ने जमकर हंगामा किया। आक्रोशित विद्यार्थियों ने हॉस्टल की व्यवस्था में सुधार और संस्थान के निदेशक राजीव श्रीवास्तव के इस्तीफे की मांग को लेकर प्रदर्शन किया। छात्रों ने खेलगांव-टाटीसिलवे मार्ग भी जाम कर दिया, जिससे सड़क के दोनों ओर वाहनों की लंबी कतारें लग गईं। पुलिस और संस्थान के अधिकारी छात्रों को समझाने में जुटे रहे।

बिहार के पूर्णिया निवासी आदित्य शनिवार रात अपने हॉस्टल के कमरे में फंदे से लटका मिला था। उसे अस्पताल ले जाया गया, जहां चिकित्सकों ने मृत घोषित कर दिया। घटना के बाद से छात्र हॉस्टल में बुनियादी सुविधाओं की कमी और आपात स्थिति में समय पर चिकित्सा सहायता उपलब्ध नहीं होने का आरोप लगा रहे हैं। उनका कहना है कि हॉस्टल की व्यवस्था के लिए संस्थान के निदेशक जिम्मेदार हैं और उन्हें इस्तीफा देना चाहिए।

प्रदर्शन के बीच निदेशक राजीव श्रीवास्तव छात्रों से बातचीत करने पहुंचे, लेकिन इस दौरान विद्यार्थियों का आक्रोश बढ़ गया। मौके पर सदर डीएसपी संजीव कुमार बेसरा, खेलगांव थाना प्रभारी और अन्य पुलिस अधिकारी मौजूद रहे। समाचार लिखे जाने तक छात्रों का हंगामा जारी है।

रांची के एसएसपी राकेश रंजन ने कहा कि मामले की प्रारंभिक जांच जारी है। फॉरेंसिक साइंस लैब (एफएसएल) की टीम घटनास्थल से साक्ष्य जुटा चुकी है और छात्र के रूममेट का बयान भी लिया गया है। उन्होंने कहा कि छात्र की मौत और हॉस्टल की मांगों को लेकर हो रहे प्रदर्शन को अलग-अलग घटनाक्रम के रूप में देखा जा रहा है। पुलिस मौत के कारणों की जांच कर रही है। एसएसपी ने प्रारंभिक तौर पर परीक्षा से जुड़े दबाव की आशंका भी जताई।

संस्थान के निदेशक राजीव श्रीवास्तव ने बताया कि आदित्य ने अगस्त में प्रथम वर्ष में दाखिला लिया था और इन दिनों उसकी मिड-सेमेस्टर परीक्षाएं चल रही थीं।

Source: https://www.newsnationtv.com/india/breaking-news-today-live-updates-aaj-ki-taaza-khabar-12-october-2026-supreme-court-cec-gyanesh-kumar-india-bloc-march-nhrc-pm-modi-rahul-gandhi-amit-shah-rajnath-singh-imd-rain-alert-weather-update-12667239

Breaking News Today Live Updates: गुजरात में कांग्रेस विधायक जिग्नेश मेवाणी के खिलाफ FIR दर्ज, ये है वजह
Written by Suhel Khan
12 Oct 2026 07:57 IST एडिट 12 Oct 2026 08:12 IST

Breaking News Today Live Updates: आज 12 अक्टूबर 2026 और दिन सोमवार है. दिल्ली-एनसीआर में एक बार फिर से मौसम का मिजाज बदल गया. रविवार देर रात दिल्ली और उसके आसपास के इलाकों में झमाझम बारिश हुई. बारिश का ये दौर अभी भी जारी है. इस बीच मौसम विभाग ने एक बार फिर से दिल्ली समेत देश के कई राज्यों में भारी बारिश का अलर्ट जारी किया है.

मुख्य चुनाव आयुक्त (सीईसी) ज्ञानेश कुमार को लेकर दायर याचिका पर सुप्रीम कोर्ट आज सुनवाई करेगा. इन याचिकाओं में पिछले 10 महीनों में सीईसी ज्ञानेश कुमार की तरफ से जारी 14 आदेशों को चुनौती दी गई है. वहीं कांग्रेस सांसद राहुल गांधी ने 'इंडिया' गठबंधन के बैनर तले सोमवार को सुप्रीम कोर्ट तक शांतिपूर्ण मार्च का आह्वान किया है. राहुल गांधी का सीजेआई से मिलने का कार्यक्रम है. हालांकि सीजेआई ने उनसे मिलने से इनकार कर दिया है.

भारत का राष्ट्रीय मानवाधिकार आयोग (NHRC) आज नई दिल्ली में अपना 33वां स्थापना दिवस मनाएगा, जिसमें भारत के मुख्य न्यायाधीश (CJI) सूर्य कांत मुख्य अतिथि के तौर पर शामिल होंगे. वहीं केंद्रीय मंत्री ज्योतिरादित्य सिंधिया आज मिजोरम के आइजोल जाएंगे. जहां वे तुइवामित में कई विकास परियोजनाओं का उद्घाटन और शिलान्यास करेंगे. साथ ही मिजोरम यूनिवर्सिटी में छात्रों से बातचीत करेंगे.

उधर भारत की BRICS अध्यक्षता के तहत, युवा मामले और खेल मंत्री डॉ. मनसुख मंडाविया आज अहमदाबाद के वीर सावरकर स्पोर्ट्स कॉम्प्लेक्स में 'ब्रिक्स पारंपरिक और स्वदेशी खेल प्रदर्शन 2026' का उद्घाटन करेंगे. इस कार्यक्रम में ब्राजील, चीन, बेलारूस और बोलीविया जैसे सदस्य देश अपने पारंपरिक खेलों का प्रदर्शन करेंगे.